

**BEFORE THE NATIONAL GREEN TRIBUNAL**  
**SOUTHERN ZONE, CHENNAI**  
**Original Application No. 04 OF 2019 (SZ)**

**IN THE MATTER OF:**

Anirudh Reddy

.....Applicant

Versus

Union of India & 4 Others

.....Respondent(s)

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**Place: Chennai**  
**Date: 26.08.2022**



*H.D. Varalaxmi*  
**DEPONENT**  
**H.D. VARALAXMI, M.Tech**  
Regional Director  
CENTRAL POLLUTION CONTROL BOARD  
(MoEF & CC, Govt. of India)  
Regional Directorate (Chennai)  
2nd Floor, 77-A, South Avenue Road,  
Sriperumbatur Industrial Estate, Chennai - 600 055

**BEFORE THE NATIONAL GREEN TRIBUNAL (SOUTHERN ZONE)  
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**REPORT FILED ON BEHALF OF CENTRAL POLLUTION  
CONTROL BOARD, RESPONDENT NO. 2**

I, H. D. Varalaxmi, D/o Shri H.S. Devaiah, Hindu, aged about 53 years and having office at the Regional Directorate – Chennai, Central Pollution Control Board, 2<sup>nd</sup> Floor, 77-A, Ambattur Industrial Estate, Chennai – 600058, do hereby solemnly affirm and sincerely state on oath as follows:-

1. I am presently working as the Regional Director, Regional Directorate - Chennai, Central Pollution Control Board, the 2nd Respondent herein. I am fully conversant with the facts of the case and have been authorized to file the report on behalf of the 2nd Respondent.



*H.D. Varalaxmi*  
**H.D. VARALAXMI**, M.Tech  
Regional Director  
CENTRAL POLLUTION CONTROL BOARD  
(MoEF & CC, Govt. of India)  
Regional Directorate (Chennai)  
2nd Floor, 77-A, South Avenue Road,  
Ambattur Industrial Estate, Chennai - 600 058

2. It is submitted that the study based on which the Comprehensive Industry Document Series (COINDS) document for sponge iron plants was published by CPCB in March 2007 (COINDS/66/2006-07) was carried out for development of environmental standards for sponge iron plants. The said COINDS document was not developed on the basis of any complaints or any directions given by any Court. The copy of the COINDS document published by CPCB in March 2007 is annexed as *Annexure 1*.
  
3. It is submitted that the environmental standards which were developed based on the above study have been notified under Environment (Protection) Rules, 1986. The copy of the notified standards for sponge iron plants in the year 2008 is annexed as *Annexure 2*. However, the guidelines in section 7.11 of the said COINDS document are not notified under the Environment (Protection) Act, 1986 and the Environment (Protection) Rules, 1986 nor any directions were issued under section 18 of the Air (Prevention and Control of Pollution) Act, 1981 and Water (Prevention and Control of Pollution) Act, 1974 regarding these guidelines. These guidelines were advisory/suggestive in nature for SPCBs/PCCs.
  
4. It is further submitted that CPCB has not published any further guidelines after 2008 for sponge iron plants.



  
H.D. VARALAXMI, M.Tech  
Regional Director  
CENTRAL POLLUTION CONTROL BOARD  
(MoEF & CC Govt. of India)  
Regional Directorate (Chennai)  
2nd Floor, 77-A, South Avenue Road,  
Symbetpur Industrial Estate, Chennai - 600 058

In view of above, it is respectfully prayed that Respondent No. 2, the Central Pollution Control Board shall abide by any order/direction passed by this Tribunal.

**Dated at Chennai on this 26<sup>th</sup> day of August, 2022**

**Counsel for the 2<sup>nd</sup> Respondent**



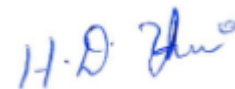
**Respondent**

**H.D. VARALAXMI**, M.Tech  
Regional Director  
CENTRAL POLLUTION CONTROL BOARD  
(MoEF & CC, Govt. of India)  
Regional Directorate (Chennai)  
2nd Floor, 77-A, South Avenue Road,  
Ambattur Industrial Estate, Chennai - 600 058

**VERIFICATION**

I, H. D. Varalaxmi, D/o Shri H.S. Devaiah, Hindu, aged about 53 years working as Scientist 'E' & holding Charge of Regional Director, Regional Directorate, Chennai, Central Pollution Control Board and having office at the Regional Directorate – Chennai, Central Pollution Control Board, 2<sup>nd</sup> Floor, 77-A, Ambattur Industrial Estate, Chennai – 600 058, do hereby solemnly affirm and sincerely state that the averments made in paras 1 to 4 above subject to the best of my knowledge belief and information.

Verified at Chennai on this the 26th day of August, 2022



**2<sup>ND</sup> RESPONDENT-CPCB**

**H.D. VARALAXMI**, M.Tech  
Regional Director  
CENTRAL POLLUTION CONTROL BOARD  
(MoEF & CC, Govt. of India)  
Regional Directorate (Chennai)  
2nd Floor, 77-A, South Avenue Road,  
Ambattur Industrial Estate, Chennai - 600 058



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**REPORT FILED  
ON BEHALF OF THE  
CENTRAL POLLUTION CONTROL BOARD-  
2<sup>nd</sup> RESPONDENT**

M/s. R. Thirunavukarasu  
Counsel for the 2<sup>nd</sup> Respondent  
M-9444012986